

are selected. Time is taken in consultations and examination of the various proposals as also in obtaining the consent of those selected who take further time in joining the Commission. In these circumstances, some delay in filling up such vacancies is inevitable.

Corporation for Supervision of Atomic Plants

2952. SHRI SAMINATHAN : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether Government have any plan to set up a Corporation under the Atomic Energy Commission to supervise construction and to manage operation of power plants ; and

(b) if so, the main features thereof ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) No, Sir. For nuclear power stations, the Department of Atomic Energy has two units, the Power Projects Engineering Division, for design and construction, and the Atomic Power Authority, to manage operations.

(b) Does not arise.

President's Assent to Maharashtra Trade Union Re-organisation Bill and Andhra Pradesh Industrial Relation Bill

2953. SHRI INDRAJIT GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government of India's approval and President's assent have been sought by the State Governments of Maharashtra and Andhra Pradesh for the Maharashtra Trade Union Recognition Bill and the Andhra Pradesh Industrial Relations Bill, respectively ;

(b) whether the said Bills embody provisions and principles which were the subject matter of controversy at the recent conferences held by the Labour Minister with the Central Trade Unions and Employees' Organisations ; and

(c) if so, whether Government have decided not to allow piece-meal legislation in various States ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c). The Maharashtra Recognition of Trade Unions and Prevention of Unfair Labour Practices Bill has been received for obtaining the assent of the President. It is being examined in consultation with the concerned administrative Ministries. The Government of Andhra Pradesh has sought approval for the Andhra Pradesh Industrial Relations Commission Bill. They were requested to await enactment of central legislation on the subject. There was no specific reference to the bills in question during the recent discussions with the Trade Union and the Employers' Organisations.

Radio Station at Varanasi

2954. SHRI RAJDEO SINGH :
SHRI SUDHAKAR PANDEY :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state the steps contemplated in making Varanasi Radio Station of the level of Allahabad Radio Station ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : The auxiliary centre at Varanasi will be upgraded as a full-fledged station during the Fourth Plan period. For this purpose studios will be set up in the city.

Telephone Subscribers' Plight in Varanasi Region

2955. SHRI RAJDEO SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether he is aware of the sad plight of Telephone subscribers in the Varanasi region because of regular breakdown in the system ;

(b) whether Government have undertaken the task of substituting the metallic content of the wire ; and

(c) if not, the reasons therefor ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) Trunk calls to some stations from Varanasi are delayed. Varanasi Trunk Exchange is